
R.S. Poultry Supplier Vs ITO

Income Tax Appeal No. 857/DEL/2020

Court: Income Tax Appellate Tribunal (Delhi SMC Bench)

Date of Decision: April 22, 2022

Acts Referred:

Income Tax Act, 1961 – Section 131, 133A, 145(3), 148

Hon'ble Judges: Challa Nagendra Prasad, J

Bench: Single Bench

Advocate: Om Prakash

Final Decision: Partly Allowed

Judgement